

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 5th April, 2019

No. HC.VII-167 (Pt.-V)/2014/1794/A ### Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the ***East Zone-II Regional Conference on "Enhancing Excellence of the Judicial Institutions : Challenges & Opportunities"***, scheduled to be held on ***27th & 28th April, 2019 at Agartala (Tripura)***

Sl. No.	Name	Designation
ASSAM		
1.	Smti Aparna Ajitsaria	Director, Judicial Academy, Assam
2.	Shri Dibya Jyoti Rajkhowa	Secretary, District Legal Services Authority, Nalbari
3.	Smti Munmun B. Sarma	Chief Judicial Magistrate, Nagaon
4.	Shri Motilal Das	Addl. Chief Judicial Magistrate, Barpeta
5.	Dr. Chetana Khanikar	Addl. Chief Judicial Magistrate, Tinsukia
6.	Smti Saraswati Johori Padun	Munsiff No.1, Kamrup (M), Guwahati
7.	Shri Syed Tabshir Alam	Munsiff No.1, Darrang, Mangaldoi
8.	Shri Saumarjyoti Dutta	Munsiff, Hojai
9.	Shri Kaustuvmani Goswami	Munsiff No.1, Cachar, Silchar
NAGALAND		
10.	Smti Tucuno Vamuzo	Chief Judicial Magistrate, Longleng
11.	Smti Somet Chumden Chang	Chief Judicial Magistrate, Peren
12.	Smti Wokono Yhoshii	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Zunheboto
13.	Smti Cheliam Khamniungan	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Phek
MIZORAM		
14.	Julie Lalrinzami	Chief Judicial Magistrate-cum-Senior Civil Judge, Lunglei
15.	R. Malsawmdawngzuala	Sr. Civil Judge, Lunglei District (under order of transfer as Sr. Civil Judge, Aizawl District)
16.	Ms. Cacy Malsawmtluangi Ralte	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl
17.	Ms. Renee Lalremsiami	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl
ARUNACHAL PRADESH		
18.	Shri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Seppa, East

		Kameng
19.	Shri Tadu Tamang	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Itanagar Capital Complex (under order of transfer as Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun)
20.	Miss Tenzin Metho	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Daporijo, Upper Subansiri District
21.	Miss Sonia Ketan	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Perang, Siang District

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-V)/2014/ 1795 - 1817/A, dated 05.04.2019

Copy forwarded for information and necessary action to:-

1. The Director, National Judicial Academy, Bhopal.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the programme on condition that (a) the Officers will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

8. The Registrar General, High Court of Tripura, Agartala.
9. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participants of his / her respective State.

12. The Director, Judicial Academy, Assam
13. The Director, Tripura Judicial Academy.
14. The District & Sessions Judge,
Kamrup (M), Guwahati / Nalbari / Nagaon / Barpeta / Tinsukia / Darrang,
Mangaldoi / Cachar, Silchar.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.

15. The District and Sessions Judge, Mokokchung / Dimapur / Zunheboto / Phek.
16. The District & Sessions Judge, Lunglei / Aizawl
17. The District and Sessions Judge, West Sessions Division, Yupia / East Sessions Division, Tezu.
18. The Nominated Officer concerned.

It is for information of the nominated participants that the National Judicial Academy (NJA) in collaboration with the High Court of Tripura and the Tripura Judicial Academy is organizing the said programme. Copy of the tentative programme schedule is attached herewith.

Details of the programme shall be intimated as and when same is received by the Registry.

19. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
20. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
21. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
22. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
23. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

JS
5.4.19
Registrar (Judicial)

05.04.19

East Zone-II "Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" (P-1162)
(27th & 28th April, 2019)

Organized by National Judicial Academy, India

In Association with the High Court of Tripura and Tripura Judicial Academy, Agartala, Tripura

Venue: Agartala (Tripura)

Tentative Programme Schedule

Programme Coordinators: Ms. Paiker Nasir and Mr. Prasidh Raj Singh, Faculty, National Judicial Academy, India

DAY 1 27 th April, 2019 Saturday	9:45 AM – 10:00 AM Introductory Session	T E A B R E A K	12:00 Noon – 1:30 PM SESSION 2 High Court and District Judiciary: Building Synergies	L U N C H B R E A K	SESSION 3 2:30 PM – 4:00 PM Revisiting Norms for Appellate Review: Consequence of Frequent and Excessive Appellate Interference
	10:00 AM – 11:30 AM SESSION 1 Constitutional Vision of Justice		11:30 AM – 1:00 PM SESSION 5 Access to Justice: Court and Case Management		
DAY 2 28 th April, 2019 Sunday	9:30 AM – 11:00 AM SESSION 4 Access to Justice: Information and Communication Technology in Courts	A A K			